

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 59 of 2017 (SZ)**

Applicant(s) Vs. Respondent(s)
Devi Social & Educational Foundation, Director General of Hydrocarbons
Rep. by its Managing Trustee, Noida and 8 others.
Vadapalani, Chennai.

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)
M/s. Kaushik N. Sharma, Mr. G.M. Syed Nurullah Sheriff for
J. Jeya Sabare Eswaran and K. Usha. R1 to R3
M/s. M.K. Subramanian, E. Manoharan
and P.Velmani for R4 and R9
Mrs. H. Yasmeen Ali for R5
Mr. D.S. Ekambaram for R6
M/s. J.C. Durai Raji,
A.Kalaiazhagan, G.Balaji
Venkateswaran for R7
M/s. King & Patridge
M.Vijayan, M. Kumaresan for R8

	Orders of the Tribunal
Order No. 6	<p>Date: 13th September, 2017</p> <p>Learned counsel appearing for respondent Nos.4, 8 and 9 submitted that the reply would be filed within two weeks.</p> <p>Let the same be filed before the Registry, with advance copy to the applicant who is at liberty to file rejoinder if any, within a week thereafter.</p> <p>List the matter on 11.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>